

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 15/06/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI. S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

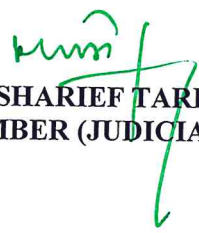
APPLICATION NUMBER :
PETITION NUMBER : TCP/131/2016
NAME OF THE PETITIONER(S) : G. Rajendran
NAME OF THE RESPONDENT(S) : M/s G4 Investments (India) Private Limited & 5 others
UNDER SECTION : 235, 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	SANDEEP KUMAR for CIBI VISHNU	for Petitioner	
2.	H. Jayathile Seshadri N.P. Vijay Kumar R. Pradeep	Counsel for Respondents	

ORDER

Proxy Counsel Mr. Sandeep Kumar for Petitioner and Mr. P. Rajuji, Counsel for Respondents present. Counsel for the Petitioner seeks enlargement of time for submitting final arguments. At request, time is enlarged. Final opportunity is granted for making final submission failing which the matter shall be taken up for passing an appropriate order on merits. **Put up on 27.07.2017 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)


(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)